

S.No. 19(R)

Rajendra Mehta

General Secretary

AJSU Party



Office-

Room No-2A, 2nd Floor,
Poornima Tower,
Lake Raod, Ranchi-834001
Mobile No- 7808463300

Letter No :- R.O/191

Date :- 30.10.2017

Handwritten notes: "Name may filed miss ok?" and "US (PK) - 2/11/17"

Handwritten notes: "3/11/17", "PPR", "Blaw 3/11/2017"

Sri Vikram Batra
Director,
Election commission of India,
Nircachan Sadan, Ashoka Road,
New Delhi-110001.

Ref :- Letter No:-56/aa/2016/PPEMS/144, Dated 31st May' 2017

Sub - Submission of audited Report for the financial year ~~2014-15~~ & financial year 2015-16.

Sir,

Please find enclosed the above mentioned reports with this letter.

We are extremely sorry for the delay from our side.

With warm regards,

Rajendra Mehta

Rajendra Mehta
General Secretary
AJSU Party

STATEMENT OF ACCOUNTS

&

AUDIT REPORT

OF

AJSU PARTY

FOR THE YEAR ENDING ON 31st MARCH, 2016.

M/s TIWARY SINGH & CO.

(Chartered Accountants)

F-8, Vikash Complex, Opp: Akash Vani
Ratu Road Road, Ranchi-834001-Jharkhand

AUDIT REPORT

We have Audited the annexed Balance Sheet of **AJSU PARTY**, Poornima Tower, 2nd Floor Room No. 2A, Opp Chhagan Lal Jain Dharmshala, Lake Road, Ranchi - Jharkhand, as on 31st March 2016 and the related Income & Expenditure Account for the period ending on that date. These financial statements are the responsibility of the auditee. Our responsibility is to express an opinion on these financial statements based on our audit.

1. We conducted our audit in accordance with auditing standards generally accepted in India. Those standards required that we plan and perform the audit to obtain reasonable accuracy about whether the financial statements are free from any material misstatement. An audit includes, assessing the accounting principles used and significant estimates made by the management, as well as evaluating the overall presentation of the financial statements. We believed that our audit provides a reasonable basis for our opinion.
2. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of the Audit.
3. The Balance Sheet and Income & Expenditure Account referred to in this report are in agreement with the Books of Accounts as produced before us for verification.
4. In our opinion and to the best of our information and according to explanations given to us, the said accounts give a true and fair view:
 - a. In the case of the Balance Sheet of the state of the affairs of **AJSU PARTY** as on 31ST March, 2016 and
 - b. In the case of Income & Expenditure Account of the excess of the Expenditure over Income for the year ending on that date.

For: **TIWARY SINGH & Co.**

Chartered Accountants

FRN. NO. 017608C

(Partner)

Name : CA. Abhimanu Tiwari

Mem No.: 418228

PLACE: RANCHI
DATED: 30.07.2016

AJSU PARTY

(Registered, Recognised Political Party in Jharkhand)

Poornima Tower, 2nd Floor Room No. 2A, Opp Chhagan Lal Jain Dharmshala, Lake Road
Ranchi, Jharkhand

BALANCE SHEET AS ON 31.03.2016

LIABILITIES	AMOUNT	ASSETS	AMOUNT
RESERVE FUND (As per Schedule 1)	217,343.75	FIXED ASSETS (As per Schedule 5)	523,860.00
UNSECURED LOAN (As per Schedule 2)	4,550,000.00	CURRENT ASSETS, LOAN & ADVANCES (As per Schedule 6)	4,714,637.00
SUNDRY CREDITORS (As per Schedule 3)	1,432,213.25	Cash & Bank Balances (As per Schedule 7)	995,164.00
OUTSTANDING LIABILITIES (As per Schedule 4)	34,104.00		
	6,233,661.00		6,233,661.00

Accounting Policies & Notes : Annexure - 'A'

SCHEDULE REFERRED TO ABOVE FORM
AN INTEGRAL PART OF ACCOUNT

IN TERMS OF OUR SEPARATE REPORT OF
EVEN DATE ANNEXED

For AJSU PARTY

AJSU PARTY
S. K. Singh
(Organising Secretary)

PLACE : Ranchi

DATE : 30/07/2016

TIWARY SINGH & Co.

Chartered Accountants

FRN. NO. 017608C

(Partner)

CA ABHIMANU TIWARI

MEM. NO. 418228

AJSU PARTY

(Registered, Recognised Political Party in Jharkhand)

Poornima Tower, 2nd Floor Room No. 2A, Opp Chhagan Lal Jain Dharmshala, Lake Road
Ranchi, Jharkhand

INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2016

EXPENDITURE	AMOUNT	INCOME	AMOUNT
To Printing & Publicity Expenses	83,976.00	By Member Contribution & Subscription	535,200.00
To Advertisement & Promotion Expenses	59,490.00		
To Audit Fees	17,250.00	By Deficit carried over to Balance Sheet	900,516.00
To Paper & Periodicals	44,330.00		
To Meeting Expenses	33,208.00		
To Postage & Courier	23,247.00		
To Office Rent & Maintenance	212,400.00		
To Office Expenses	77,281.00		
To General Expenses	66,023.00		
To Election Expenses	300,000.00		
To Salary	112,000.00		
To Telephone & Mobile Expenses	31,588.00		
To Travelling & Conveyance	276,536.00		
To Programme & Activities Expenses	48,387.00		
To Charity	50,000.00		
	1,435,716.00		1,435,716.00

Accounting Policies & Notes : Annexure - 'A'

SCHEDULE REFERRED TO ABOVE FORM
AN INTEGRAL PART OF ACCOUNT

IN TERMS OF OUR SEPARATE REPORT OF
EVEN DATE ANNEXED

For **AJSU PARTY** **AJSU PARTY**

S. K. Singhdeo
(Organising Secretary)

PLACE : Ranchi
DATE : 30/07/2016

TIWARY SINGH & Co.

Chartered Accountants

FRN. NO. 017608C

(Partner)

CA ABHIMANU TIWARI
MEM. NO. 418228

AJSU PARTY

Pranima Tower, 2nd Floor Room No. 2A, Opp Chhagan Lal Jain Dharmshala, Lake Road

SCHEDULE - '1' Forming Part of Balance Sheet

DETAILS OF RESERVE FUND

Particulars	Amount
Opening Balance	1,117,859.75
Less : Deficit for the year	(900,516.00)
Total	217,343.75

SCHEDULE - '2' Forming Part of Balance Sheet

DETAILS OF UNSECURED LOANS

Particulars	Amount
Pradip Prasad B/f.	2,150,000.00
Sandeep Kumar B/f.	2,400,000.00
Total	4,550,000.00

SCHEDULE - '3' Forming Part of Balance Sheet

DETAILS OF SUNDRY CREDITORS

Particulars	Amount
Creative Edge	286,703.00
Focus Video Mixing Lab	95,506.00
Horizon IT Consultancy Services	25,000.00
Jabborn Manpower Services Ltd	(95,000.00)
Kailash Paper Conversions P Ltd	1,044,126.25
Max Wel and Company	15,000.00
Rameshwaram Printers	7,851.00
Strokes Advertisement	53,027.00
Total	1,432,213.25

Note: Figures in brackets represents debit balances of the party concerned.

SCHEDULE - '4' Forming Part of Balance Sheet

DETAILS OF OUTSTANDING LIABILITIES

Particulars	Amount
Audit Fees Payable	34,104.00
Total	34,104.00

SCHEDULE - '5' Forming Part of Balance Sheet

DETAILS OF FIXED ASSETS

Particulars	Balance as on 31.03.2016
1. Furniture & Fixtures	149,520.00
2. Camera	4,220.00
3. Computer, Printer & Fax	35,120.00
4. Generator 25 Kva	335,000.00
Total :	523,860.00

SCHEDULE - '6' Forming Part of Balance Sheet

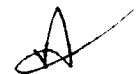
DETAILS OF CURRENT ASSETS, LOANS AND ADVANCES

Particulars	Amount
Tax Deducted at Source A.Y 2013-14	46,022.00
Tax Deducted at Source A.Y 2014-15	577.00
District/Panchayat/Blocks Party Offices	4,668,038.00
Total	4,714,637.00

SCHEDULE - '7' Forming Part of Balance Sheet

DETAILS OF CASH AND BANK BALANCES

Particulars	Amount
Union Bank of India -533301010001592	52,561.96
Cash in Hand	942,602.04
Total	995,164.00



AJSU PARTY
(Central Committee)
SAKET VIHAR, HARMU, RANCHI- JHARKHAND

Assesment Year – 2016-2017
Financial Year – 2015-2016

Annexure – A

STATEMENT OF SIGNIFICANT ACCOUNTING POLICIES
AND NOTES ON ACCOUNTS

1. **ACCOUNTING POLICIES**

The financial statements are prepared on cash basis except otherwise stated, in accordance with the normally accepted accounting principles.

2. **REVENUE RECOGNITION**

Income & expenditure are recognised on cash basis.

3. **FIXED ASSETS**

Fixed Assets are stated at Cost.

4. **INVESTMENT**

Investment are valued at cost or market value whichever is lower.

5. **CONTINGENT LIABILITIES**

No provision has been made for Contingent Liability.

For Ajsu Party

AJSU PARTY

S. K. Singh

Auth. Secretary

(Organising Secretary)

Place : Ranchi

Date : 30.07.2016

For Tiwary Singh & Co.

Chartered Accountants

FRN. No. 017608C

(Partner)

CA Abhimanu Tiwary

Mem. No. 418228